

Issue of special commemorative stamps

966. SHRI SYED SHAHABUDDIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that special commemorative stamps are issued in honour of great personalities only on occasion of their birth centenary or on the occasion of their 25th, 50th, 100th death anniversary; and

(b) if so, what are the details in this regard and what are the names of the personalities who have been honoured since 1947 with dates of issue of the stamps?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) and (b) The proposals for issue of commemorative stamps are placed before the Philatelic Advisory Committee, which examines them with reference to the guidelines for the issue of commemorative stamps. A copy of the guidelines is at statement annexed.

The names of the eminent persons who have been honoured by issue of commemorative stamps from 1947 to 1979 with the dates of issue of the stamps are at Annexure. [See Appendix CXIV, Annexure No. 94].

Statement

Guidelines for the issue of commemorative/Special Postage Stamps

1. Proposals should be taken up well in advance, say about a year before the proposed date of issue, to enable proper examination, designing, approval, announcement, printing and supply of stamps as part of a planned programme.

2. A commemorative stamp may not be issued honouring a living personality.

3. The personalities on whom commemorative stamps are issued may be of national or international importance and the occasion may be ordinarily

birth centenary or 10th/25th/50th/100th death anniversary. Commemorative stamps may be issued on the first death anniversary of the personality only in very exceptional cases.

4. No stamp may ordinarily be issued commemorating an institution unless the occasion is its centenary.

5. Events of very important national or international character may only be considered for issue of stamps, occasions of lesser importance may be commemorated by providing special cancellations.

6. Commemorative/Special stamps issued in a year may be about 40 and of these stamps on eminent personalities may be about 10.

Setting up of Branch Post Offices in Madhubani, Bihar

967. SHRI SHIVA CHANDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up public telephone booths in the branch post offices of Madhubani district in particular and in Bihar in general;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir. Those Branch Post Offices which fall within the purview of the existing policy for providing Public Telephones (PTs) even on loss basis will be provided with telephone facilities. A copy of the policy is enclosed herewith.

(b) Total targets for provision of Public Telephones in all types of eligible Post Offices during 1980-81 for Bihar Circle and Madhubani District are 450 and 50 respectively. Out of 50 Public Telephones to be opened in Madhubani District, 35 will be installed in eligible Branch Post Offices.

(c) Does not arise.

Statement*Policy for provision of PCOs on loss Categories of Stations*

- (1) District Headquarters.
- (2) Sub-Divisional Headquarters.
- (3) Tehsil Headquarters.
- (4) Sub-Tehsil Headquarters.
- (5) Block Headquarters.
- (6) Places with a population of 5,000 or more in ordinary areas and 2,500 or more in backward or hilly areas.

Condition for provision of Public Call Offices will be provided progressively irrespective of loss and without any conditions of minimum revenue.

- (7) Places with Police Stations under the charge of an officer of the rank of a Sub Inspector of Police or above.

Condition for provision of Public Call Offices. The anticipated revenue should be at least 25% of the ARE (Annual Recurring Expenditure) in ordinary areas, and 15% of ARE in backward areas, and 10% of ARE in hilly areas.

- (8) Out of the way places. Condition for provision of Public Call Offices.

(a) Should be beyond 40 Kms. (radial distance) from an existing exchange.

(b) The anticipated revenue should be at least 25% of ARE in ordinary areas, 15% of ARE in backward areas; and 10% ARE in hilly areas.

- (9) Tourist/pilgrimage centres/agricultural/irrigation/power project sites townships—
Condition for provision of public Call Offices. The anticipated revenue should be at least 25% of ARE in Ordinary areas, 15% of ARE in backward areas and 10% of ARE in hilly areas.

- (10) All other Stations.

Condition for provision of Public Call Offices. On the basis of financial viability or in the cases of loss on rent and guarantee basis.

Note :—For considering the population figures, the population of the town or village alone should be taken into account and not that of a group of towns or villages except in the case of tribal areas where a group of villages within a radius of 10 kms. from a central village, can be considered. No two Public Telephones can be opened under this relaxed condition within a distance of 10 Kms. from each other.